

drinking water in those village. The Government of Orissa is financially not sound to bear the cost of launching immediate drinking water supply programme in all the identified and unidentified villages. The people of that area may have to face untimely death if steps are not taken to supply potable-drinking water.

As such, I demand that a special grant of Rs.10 crores be sanctioned to accelerate potable drinking water supply programme in Ganjam and other drought affected villages of the State of Orissa in on a war footing.

(viii) Demand for setting up Television centre in Phulbani district of Orissa

*SHRI RADHAKANTA DIGAL (Phulbani) : Phulbani is predominantly a tribal and Harijan populated district in Orissa. The district has remained backward for many reasons. In the absence of TV facilities many people in this district are not aware of the welfare schemes under implementation in that district. Phulbani district is situated at a height of 3000 ft. above the sea level. If a TV centre is installed in that district, the people of neighbouring Ganjam, Koraput, Bolangir districts can also witness the TV programmes.

In addition to this the new TV centre can promote the folk songs and dances of those areas. As such, I request the Minister of Information and Broadcasting to take immediate steps to set up a TV Centre at Phulbani during the current financial year.

(ix) Need to modernise the fertilizer plant of the Food Corporation of India at Gorakhpur

SHRI MADAN PANDEY (Gorakhpur): Mr. Deputy Speaker, Sir, with the establishment of the fertilizer plant in Gorakhpur, the people of the area have been benefited. Thousands of people have got employment and the valuable fertilizer has also boosted the agricultural economy of the area by way of increased production. But since the establishment of this plant, there has been considerable progress in the field of technology and technique. Therefore, the renewal of its machines as per the new techniques and the

expansion of the plant have become imperative. According to my information, the experts have also given suggestions to this effect. In this connection, estimates have been prepared by the FCI management, but due to certain reasons, the scheme is not being implemented, with the result that the workers of the plant and the people of Gorakhpur are feeling concerned over it.

I, therefore, draw the attention of the Government and the FCI management towards this and urge upon them that the bottlenecks in the immediate implementation of the aforesaid scheme may be removed and the plant may be expanded.

(x) Need to take steps to check in increasing incidents of air crashes from bird-hits

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : The birds flying over airport premises pose a grave threat to air traffic. If we go into the incidents of plane crashes which took place in the past, we will find that birds hitting the plane have led to accidents in many cases.

What attracts the birds is the food littered all over the airport premises. Villagers staying near the airport slaughter animals. Residential areas which fall under air traffic lanes also cause problems. The refuse dumped by slaughter houses and meat shops in the open attract birds. This is a more serious problem as aeroplanes fly at a low height over these areas.

In order to escape from the chances of collision the following steps should be taken forthwith :

There should be no slaughter house and residential areas within a radius of 8 kms of airport.

The airport authorities should be directed to consult MCD, NDMC and the various airlines to get rid of the bird menace.

Special arrangements should be made to keep the airport premises and aerodrome grounds neat and clean.

*The speech was originally delivered in Oriya.